

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

S.No.	Head of Account	Actuals upto August, 2014	Copy upto August, 2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	3.54	2.86	23.78
	Non-Tax Revenue	1.86	1.36	36.76
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.1	0.14	-28.57
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	101.50	65.99	53.81
A	Total Receipts	107	70.35	52.10
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	73.93	64.17	15.21
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.03	0.14	-78.57
	Contingency Fund			
	Public Account	98.12	67.75	44.83
B	Total Disbursements	172.08	132.06	30.30
C	Net Cash Flow (A-B)	-65.08	-61.71	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2014-15)

(Rupees in Crore)

S.No.		B.E. 2014-15			Actual Exp upto - August, 2014			Coppo upto August, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		134.36	134.36		67.81	67.81		59.84	59.84
<i>COPPY- Corresponding figure for Previous year</i>										

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2. 1 Crore = 10 Millions
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ACCOUNTS OFFICER

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

S.No.	Head of Account	Actuals upto September, 2014	Corry upto September, 2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.06	3.35	21.19
	Non-Tax Revenue	2.17	1.64	32.32
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.11	0.16	-31.25
	Other Non-Debt Capital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	156.71	88.97	76.14
A	Total Receipts	163.05	94.12	73.24
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	91.27	77.1	18.38
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.04	0.17	-76.47
	Contingency Fund			
	Public Account	173.44	101.82	70.34
B	Total Disbursements	264.75	179.09	47.83
C	Net Cash Flow (A-B)	-101.70	-84.97	

Corry-Corresponding figure for Previous Year

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Accounts officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2014-15)

(Rupees in Crore)

S.No.		B.E. 2014-15			Actual Exp upto - September, 2014			Coppo upto September, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		134.36	134.36		83.77	83.77		71.84	71.84
<i>COPPY- Corresponding figure for Previous year</i>										

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ACCOUNTS OFFICER

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(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

S.No.	Head of Account	Actuals upto October, 2014	Corry upto October, 2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.63	3.89	19.02
	Non-Tax Revenue	2.39	2.26	5.75
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.12	0.18	-33.33
	Other Non-Debt Capital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	276.61	94.42	192.96
A	Total Receipts	283.75	100.75	181.64
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	104.81	89.83	16.68
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.05	0.18	-72.22
	Contingency Fund			
	Public Account	181.18	107.09	69.18
B	Total Disbursements	286.04	197.1	45.12
C	Net Cash Flow (A-B)	-2.29	-96.35	

Corry-Corresponding figure for Previous Year

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Accounts officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2014-15)

(Rupees in Crore)

S.No.		B.E. 2014-15			Actual Exp upto - October, 2014			Coppo upto October, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		134.36	134.36		96.12	96.12		84.16	84.16
<i>COPPY- Corresponding figure for Previous year</i>										

1. Actuals are unadjusted provisional figures
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ACCOUNTS OFFICER

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2014-15 (Rupees in Crores)

S.No.	Head of Account	Actuals upto November, 2014	Corry upto November, 2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	5.16	4.56	13.16
	Non-Tax Revenue	2.73	2.63	3.80
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.14	0.2	-30.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	312.02	99.4	213.90
A	Total Receipts	320.05	106.79	199.70
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	118.46	102.11	16.01
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.06	0.18	-66.67
	Contingency Fund			
	Public Account	225.76	108.83	107.44
B	Total Disbursements	344.28	211.12	63.07
C	Net Cash Flow (A-B)	-24.23	-104.33	

Corry-Corresponding figure for Previous Year

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Accounts officer

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2014-15)

(Rupees in Crore)

S.No.		B.E. 2014-15			Actual Exp upto - November, 2014			Coppo upto November, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India		134.36	134.36		108.92	108.92		95.95	95.95
<i>COPPY- Corresponding figure for Previous year</i>										

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

ACCOUNTS OFFICER